

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-1
IB-900(ND)/2020

IN THE MATTER OF:

P.R rolling Mills Pvt Ltd

Vs.

Hema Engineering Industries Ltd

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC Code 2016

Order delivered on 18.09.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

: Ms. Nivedita R Sarda for Mr. Vikas Dutta, Advocate

For the Respondent/CD

: Mr. Siddharth Silwal, Advocate

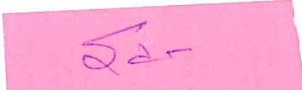
For the RP

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ORDER

Counsel for the Operational Creditor is present. Counsel for the Corporate Debtor is directed to file reply within three weeks with an advance copy to the Counsel for the Operational Creditor. Thereafter, the Counsel for the Operational Creditor may file rejoinder.

List the matter on 23.10.2020.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit